

(iv) It has been decided that a rapid survey should be made of the composition of the unemployed in the various important colonies and townships in West Bengal to facilitate preparation of schemes for their gainful employment.

Shrimati Renu Chakravartty: May I know within what time some of these schemes, especially the location of land similar to that of West Bengal, will be finalised?

Shri Mehr Chand Khanna: I will not be in a position to give a target date. But I can assure the hon. Member that every possible effort is being made. The Planning Commission have addressed letters to various States in this connection.

Shrimati Renu Chakravartty: May I know whether in the various plans which are being drawn up under the Five Year Plan, there is any proposal to integrate both the rehabilitation scheme and expansion scheme for employment for the local people?

Shri Mehr Chand Khanna: This question is under the active consideration of the Planning Commission and we have approached them more or less on the same lines as suggested by the hon. Member.

REHABILITATION OF DISPLACED PERSONS IN TRIPURA

*1794. **Shri Biren Dutt:** Will the Minister of Rehabilitation be pleased to refer to the reply given to starred question No. 153 on the 2nd April, 1954 and state:

(a) the number of displaced persons in Tripura still to be rehabilitated;

(b) whether their number has increased during the last four months; and

(c) if so, to what extent?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) to (c). The required information is being collected and will be laid on the Table of the Lok Sabha in due course.

Shri Biren Dutt: May I know if any section of the people who have newly entered Tripura are kept in transit camps and they are not getting relief at present?

Shri Mehr Chand Khanna: My own information is that everybody who comes to Tripura from East Pakistan is being properly looked after. If there is any particular case which the hon. Member has in mind, and is intimated to me, I will look into it.

Shrimati Khongmen: May I know whether it is a fact that there is a large number of landless tribal people in Tripura? If so, do Government consider the case of rehabilitating them also?

Shri Mehr Chand Khanna: I do not know about the number of landless tribals in Tripura. I am concerned with the problem of displaced persons and we are according the same treatment to every displaced person in Tripura, whether he is a tribal or non-tribal.

ACCOMMODATION FOR INDIAN DELEGATION TO U.N.O.

*1796. **Shri S. V. Ramaswamy:** will the Prime Minister be pleased to state:

(a) whether there is a proposal to purchase a house in New York for the permanent Indian Delegate to the United Nations;

(b) the amount of House Rent Allowance given to him at present; and

(c) the amount spent on the permanent delegation during 1954?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) No.

(b) No house rent allowance is given to the Permanent Representative. He is provided with furnished accommodation at Government cost subject to a ceiling.

(c) The expenditure during 1953-54 was Rs. 8,75,602. The expenditure during 1954-55 is estimated to be Rs. 8,97,100.